

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/409/2018
PETITION NUMBER : CP/472/IB/2017
NAME OF THE PETITIONER(S) : R.Venkatakrishnan
NAME OF THE RESPONDENTS : BKR Hotels & Resorts pvt ltd
UNDER SECTION : 19(2)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
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| 1. | R.VENKATAKRISHNAN | RESOLUTION PROFESSIONAL | |
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ORDER

Resolution Professional present and has prayed for time to file an application for amending the MA/409/2018. At request, time is enlarged. Put up on 19.09.2018 at 10.30 A.M.

(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)

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